

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSWrit Petition(s) (Civil) No(s). 1033/2026

ABHISHEK BANERJEE

Petitioner(s)

VERSUS

HONBLE SPEAKER LOK SABHA & ORS.

Respondent(s)

(IA No. 245757/2026 - EXEMPTION FROM FILING O.T.)

Date : 25-08-2026 This matter was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANAFor Petitioner(s) :Mr. Kalyan Banerjee, Sr. Adv.
Ms. Preetika Dwivedi, AOR
Mr. Abhisek Mohanty, Adv.
Mr. Ansh Rajauria, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following

O R D E R

1. Issue notice to respondent Nos.3 to 22.
2. Learned Solicitor General shall have instructions from respondent Nos.1 and 2.
3. Post on 18.09.2026.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS(NIKITA SINGH)
COURT MASTER (NSH)